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CENTRAL ADMINISTRATIVE TRIBUNAL:
HYDERBAD BENCH: HYDERABAD.

O.A. NO.672 OF 1997.

Dated Hyderabad the 10th July, 1997.

BETWEEN

R. Appala Naidu, s/o Late Appala Swamy
aged 57 years, presently working as
Telephone Supervisor, Vizianagaram
Exchange, Vizianagaram. - ... Applicant

AND

1. The General Manager,
Telecom Area, Visakhapatnam. -
2. Telecom Dist. Engineer,
Vizianagaram. -
3. The Chief General Manager,
Telecom, A.P., Circle,
Hyderabad. - ... Respondents.

Counsel for Applicant : - Mr. P. Rama Brahmam.

Counsel for Respondents : - Mr. V. Rajeswara Rao,
Senior C.G.S.C.

CORAM :

THE HONOURABLE MR. H. RAJENDRA PRASAD, MEMBER (ADMN.)

THE HONOURABLE MR. B. S. JAI PARAMESHWAR, MEMBER (JUDL)

(ORAL ORDER AS PER HON'BLE MR. B. S. JAI PARAMESHWAR, MEMBER (J)

O R D E R.
Heard Mr. Rama Brahmam, learned counsel for
the applicant and Mr. V. Rajeswara Rao, learned counsel
for the respondents.

2. The applicant herein was initially appointed
as Telephone Operator in the Telecom Department. While
he was working as Telephone Supervisor, Vizianagaram,
an enquiry was conducted against him on the ground that he
entered into service by furnishing a false caste certificate.
It is stated that the said enquiry ended in exonerating
of the charge against him.

3. Subsequently, on the complaint of one Sri B.
Satyanarayana investigation was ordered to be made as to
his caste by the competent authorities. The said

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investigation has been challenged by the applicant in the W.P.No.1555/92 before the Hon'ble High Court of Andhra Pradesh. The said writ petition is pending adjudication before the Hon'ble High Court.

4. It is stated that on 15.5.97 (Annexure-6) a similar charge sheet has been issued against the applicant. Hence the applicant has filed the present O.A. challenging the said charge sheet. The applicant has retired from service with effect from 31.5.1997.

5. The applicant submits that issuance of a fresh charge sheet amounted to subjudice, since the writ petition is pending. The applicant may urge all the grounds urged in the O.A. before the Hon'ble High Court.

6. With these observations, this O.A. is disposed of. No costs.

(B.S.JAI PARAMESHWAR)
MEMBER (JUDICIAL)

(H. RAJENDRA PRASAD)
MEMBER (ADMINISTRATIVE)

10.7.97

Dated the 10th July, 1997
Dictated in the Open Court.

DJ/10797.

Deputy Registrar (1) *Amulya* 15.7.97

O.A.672/97.

To

1. The General Manager, Telecom Area,
Visakhapatnam.
2. The Telecom Dist.Engineer, Vizianagaram.
3. The Chief General Manager, Telecom.
A.P.Circle, Hyderabad.
4. One copy to Mr.P.Rama Bhammam, Advocate, CAT.Hyd.
5. One copy to Mr.V.Rajeswar Rao, Addl.CGSC CAT.Hyd.
6. One copy to HBSJP.M(J)CAT.Hyd.
7. One copy to D.R.(A) CAT.Hyd.
8. One spare copy.

pvm.

SPK
24/7/97

T. COURT

TYPED BY

CHECKED BY

COMPARED BY

APPROVED BY

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
HYDERABAD BENCH AT HYDERABAD

THE HON'BLE MR.JUSTICE
VICE-CHAIRMAN
and

THE HON'BLE MR.H.RAJENDRA PRASAD:M(A)
The Hon'ble Mr. B.S. Jai Parameswar:M(J)

Dated: 10 - 7 - 1997

ORDER/JUDGMENT

M.A./R.A./C.A.No.

in

O.A.No.

672/97

T.A.No.

(w.p.)

Admitted and Interim directions
Issued.

Allowed

Disposed of with directions

Dismissed.

Dismissed as withdrawn

Dismissed for default.

Ordered/Rejected.

No order as to costs.

pvm

